

**DIVISION BENCH**

**S-1**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

IA/594(KB)2021

In

C.P. (IB)/1370(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> July, 2021, 10:30 A.M**

Name of the Company	BANK OF BARODA Vs. SHRI BADRINARAYAN ALLOYS AND STEELS LIMITED		
Under Section	Sec 60(5)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Kuldip Mallik, Advocate ] For Liquidator
2. Mr. Shashi Agarwal, Liquidator ] Self

**ORDER**

1. Ld. Counsel for the Liquidator present. The Liquidator present in person.
2. At the request of the Ld. Counsel appearing for the Liquidator, list this matter on 05/08/2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**

hb.